

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5990
ANSWERED ON:03.05.2010
INSPECTION OF CWG SITES BY LABOUR INSPECTORS
Sampath Shri Anirudhan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of inspections carried out and cases registered by the Labour Inspector regarding labour laws violation by various Government/private agencies and contractors engaged in Commonwealth Games (CWG) project sites during each of the last three years and the current year;
- (b) the action taken by the Government against the agencies/contractors found guilty alongwith names thereof; and
- (c) the number of male/female workers/labourers including migrant workers engaged in such project have been registered under any Labour Welfare Fund Scheme?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): The number of inspections carried out and cases registered by the Labour Inspector regarding labour laws violations by various Government/private agencies and contractors engaged in Commonwealth Games (CWG) project sites during each of the last three years and the current year are as under:

Year	No. of Inspections	No. of prosecution cases filed
2007	11	2008 320 302
2009	560	457
2010	98	68

(b): Court cases have been filed against the defaulters.

(c): Under Delhi Building and Other Construction Workers Welfare Board 26,340 Construction workers have been registered till date who are entitled to various welfare schemes as per Delhi Building and Other Construction Workers Rules, 2002.